

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

NOTICE

Sub.: - Regarding Quotation for the Law Books, Bare Acts and General Books.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books, Bare Acts and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 21-10-2016 (Friday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **21-10-2016 (Friday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts and General Books.

You should quote the rates of the latest edition of the Law Books, Bare Acts and General Books for which you are required to submit the sample(s). **Without Sample(s) of the Law Books, Bare Acts and General Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

Neelam
04/10/16

(NEELAM PANDEY)

Incharge Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

ANNEXURE 'A'

LIST OF LAW BOOKS, BARE ACTS AND GENERAL BOOKS

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
1	LAW OF ARBITRATION	S.D. SINGH	1
2	LAW OF ARMS AND EXPLOSIVES ACT	D.R. PREM	1
3	LAW OF ARMS AND EXPLOSIVES ACT	J.P. BHATNAGAR	1
4	FEMA MONEY LAUNDERING ACT AND COFEPOSA	B.N. GURURAJ	1
5	CHILD LABOUR	V.K. DEWAN AND VARSHA CHANDRA	1
6	JUSTICE FOR CHILDREN	NINA P NAYAK	2
7	CHILD SEXUAL ABUSE AND THE LAW	MAHARUKH ADENWALLA	2
8	CHILD RIGHTS IN INDIA : LAW, POLICY, AND PRACATICE	ASHA BAJPAI	2
9	AMBEDKAR: THE MAKING OF THE INDIAN CONSTITUTION	H.V. HANDE	1
10	MAKING OF INDIA'S CONSTITUTION	H.R. KHANNA	1
11	CONTEMPT LAW CASEBOOK	MAHINDER NARAIN	1
12	RESTORATIVE JUSTICE	GEERY JOHNSTONE	2
13	URBAN CRIME PREVENTION, SURVEILLANCE AND RESTORATIVE JUSTICE	PAUL KNEPPER, ED.	2
14	NEW LAW OF DELHI CO-OPERATIVE SOCIETIES	RAKESH TRIPATHI	1
15	LAW OF ACQUISTION OF LAND IN INDIA	B.L. BANSAL AND R. AIYER	1
16	PREVENTION OF FOOD ADULTERATION ACT AND RULES	ANIL SACHDEVA	1
17	DELHI EXCISE ACT	HUIBEDE	1
18	HINDU RELIGIOUS AND CHARITABLE ENDOWMENTS	V.K. VARADACHARI	1
19	HUMAN RIGHTS IN INDIA	V.R. KRISHNA IYER	1
20	LAW OF TRADE MARKS AND PASSING OFF	P. NARAYANAN	1
21	INTELLECTUAL PROPERTY RIGHT AND COMPETITION POLICY	STEVEN D. ANDERMAN	1
22	CRIMINAL JUSTICE AND MEDICAL LAW	S.V. JOGA RAO	2
23	RULE OF LAW IN A FREE SOCIETY	N.R. MADHAVA MENON	2
24	NEITHER ROSES NOR THORNS	H.R. KHANNA	1
25	THE SEERVAI LEGACY	H.M. SEERVAI	1
26	JUST MEMOS	LAUREL CURRIE OATES AND ANNE ENQUIST	2
27	JUST RESEARCH	LAUREL CURRIE OATES AND ANNE ENQUIST	2

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
28	MUSLIM WOMENT (PROTECTION OF RIGHTS ON DIVORCE) ACT	V.R. KRISHNA IYER	1
29	LAW, POVERTY AND LEGAL AID : ACCESS TO CRIMINAL JUSTICE	S. MURALIDHAR	1
30	LAW RELATING TO RIGHT TO INFORMATION	S.V. JOGA RAO	1
31	LAW OF TORTS	SALMOND AND HEUSTON	1
32	ANGEL OF DEATH ROW	ANDREA D LYON	2
33	ENVISIONING AND EMPOWERED NATION	A.P.J. ABDUL KALAAM	2
34	NATIONAL GEOGRAPHIC		2
35	PORTRAIT OF AN EXTRAORDINARY MAN	NELSON MANDELA	2
36	THE LUMINOUS SPARKS	A.P.J. ABDUL KALAAM	2
37	THE RAINMAKER	JOHN GRISHAM	2
38	WATER	BAPSI SIDWA	2
39	LAW AND LITERATURE (NEW YORK 1925)	BENJAMIN CARDOZO	2
40	SHORT STORIES FOR CHILDREN		2
41	BOOK OF MIRDAD	MIKHAL NAIMI (WATKIN PUB)	2
42	LAZYMANS GUIDE TO ENLIGHTMENT	ENLIGHTENMENT	2
43	YOGASAN VIGYAN (HINDI)	DHIRENDRA YOG PRAKASHAN	2
44	YOGIK SUKSHAM VIGYAN	DHIRENDRA YOG PRAKASHAN	2
45	MUDRA AVAM PRANAYANAM VIGYAN (HINDI)	DHIRENDRA YOG PRAKASHAN	2
46	DHYAN YOG (HINDI)	OSHO	2
47	JUDICIAL PROCESS IN THE COMPARATIVE PERSPECTIVE	MAURO CAPELLETTI	2
48	LAW AND JUSTICE	JUSTICE V.R. KRISHNA IYER	2
49	LECTURES ON CRIMINAL LAW	S. HUDA	1
50	COURTS AND THE CONSTITUTION	JUSTICE CHINNAPPA REDDY	1
51	MISCELLANY AT LAW	JUSTICE HIDAYATHULLAH	2
52	THE INCONVENIENT TRUTH	AL GORE	2
53	EVERY MAN IN HIS HUMOUR	BEN JONSON	2
54	ORGANISED CRIME	PRAFULLAH PADHY, ED	1
55	WE, THE PEOPLE	N.A. PALKHIVALA	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
56	THEODORE BOONE: THE ACCUSED	JOHN GRISHAM	1
57	ASHTAVAKRA GEETA (HINDI)	GEETA PRESS	1
58	LAW AND ORDER	C.K. ALLEN	1
59	BASIC SKILLS FOR THE NEW MEDIATOR	ALAN H. GOODMAN (SOLOMON PRESS, 2nd EDITION, 2004)	1
60	BEYOND REASON : USING EMOTIONS AS YOU NEGOTIATE	ROGER FISHER AND DANIEL SHAPIRO (PENGUIN BOOKS, 2006)	1
61	BEYOND WINNING : NEGOTIATING TO CREATE VALUE IN DEALS AND DISPUTES	ROBERT H. MNOOKIN (BELKNAP PRESS OF HARVARD UNIVERSITY PRESS, 2004)	1
62	CHALLENGING CONFLICT : MEDIATION THROUGH UNDERSTANDING	GARY FRIEDMAN & JACK HIMMEISTEIN (AMERICAN BAR ASSOCIATION, 2009)	1
63	CONFLICT RESOLUTION	DANIEL DANA (MCGRAW HILL, 2000)	1
64	GETTING TO YES : NEGOTATING AGREEMENT WITHOUT GIVING IN	ROGER FISHER AND WILLIAM URY (PENGUIN BOOKS, 3rd EDITION, 2011)	1
65	MEDITATION PRACTICE AND LAW	SRIRAM PANCHU (LEXIS NEXIS BUTTERWORTHS WADHWA, 2011)	1
66	BARGAINING FOR ADVANTAGE	G. RICHARD SHELL (PENGUIN BOOKS, 2nd EDITION, 2006)	1
67	PRACTICE OF MEDIATION	DOUBGLASS N. FRENKEL AND JAMES H. STARK (ASPEN PUBLISHERS, 2008)	1
68	THE MEDIATOR'S HANDBOOK	JENNIFRE BEER & EILEEN STIEF (FRIENDS CONFLICT RESOLUTION PROGRAMS, 1998)	1
69	INCOME TAX ON SALARIES FOR THE FINANCIAL YEAR 2015-2016	SWAMY'S	12
70	DELHI MOTOR VEHICLE RULES	BARE ACT	18
71	COMPANIES ACT	SETHNA'S	12
72	DELHI MUNICIPAL CORPORATION ACT	VERMA'S	12
73	DELHI MUNICIPAL CORPORATION ACT	BHATIA'S	18
74	THE DELHI PREVENTION OF TOUTING AND MALPRACTICES AGAINST TOURISTS ACT	BARE ACT	12
75	READING LAW : THE INTERPRETATION OF LEGAL TEXTS	SCALIA AND GARNER'S	1
76	REFLECTIONS OF JUDGING	J. RICHARD POSNER (JUDGE)	1
77	10 JUDGMENTS THAT CHANGED INDIA	ZIA MODI	1
78	LANDMARK JUDGMENTS THAT CHANGED INDIA	JUSTICE ASHOK KUMAR GANGULY	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
79	THE INDIAN CONSTITUTION	MADHAV KHOSIA	1
80	EVIDENCE MATTERS (SCIENCE, PROOF AND TRUTH IN THE LAW)	SUSAN HAACK	1
81	THE ANNIHILATION OF CASTE	B.R. AMBEDKAR	1
82	THE TRANSFER OF PROPERTY ACT	B.B. MITRA	6
83	THE LIMITATION ACT	U.N. MITRA	6
84	SPECIFIC RELIEF ACT	ANAND & IYER	6
85	DELHI MOTOR VEHICLE RULES	AVAILABLE AUTHOR	6
86	INDIAN PENAL CODE	RATTAN LAL & DHIRAJ LAL	6
87	CODE OF CRIMINAL PROCEDURE	RATTAN LAL & DHIRAJ LAL	6
88	HINDU LAWS	MULLA	6
89	CONTRACT ACT	SANJIVA ROW	6
90	JUVENILE JUSTICE ACT	R.N. CHOUDHARY	6
91	INDIAN SUCCESSION ACT	SANJIVA ROW	6
92	LAW OF BAILS	P.K. MAJUMDAR	6
93	COURT FEES AND SUIT VALUATION	SANJIVA ROW	6
94	CONSUMER PROTECTION ACT	Dr. J.N. BAROWALIA	6
95	LAW OF PARTNERSHIP	S.D. SINGH & J.P. GUPTA	6
96	NEGOTIABLE INSTRUMENTS ACT	S. KRISHNA IYER	6
97	GUARDIAN & WARDS ACT	B.B. MITRA	6
98	LAW OF INJUNCTION	C.M. ROW	6
99	ARMS AND EXPLOSIVES	SAXENA AND GAUR	6
100	INCOME TAX ACT	AVAILABLE AUTHOR	6
101	THE TRANSFER OF PROPERTY ACT	BARE ACT	6
102	THE LIMITATION ACT	BARE ACT	6
103	SPECIFIC RELIEF ACT	BARE ACT	6
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111	CONSUMER PROTECTION ACT	BARE ACT	6
112	LAW OF PARTNERSHIP	BARE ACT	6
113	NEGOTIABLE INSTRUMENTS ACT	BARE ACT	6
114	GUARDIAN & WARDS ACT	BARE ACT	6
115	DELHI MUNICIPAL CORPORATION ACT	BARE ACT	6
116	ARMS AND EXPLOSIVES	BARE ACT	6
117	INCOME TAX ACT	BARE ACT	6